

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 120
(CAA)-09(PB)/2019

IN THE MATTER OF:

Shree Krishna Finbiz Pvt Ltd.
with Gupta Jewellers Pvt Ltd

Applicant/petitioner

Order under Section 230-232

Order delivered on 01.08.2019

Coram:

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)**

**SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)**

PRESENTS:

For the Applicant: Mr. Mukesh Subhija & Mr. Aabhas Singh, Advocate
For the ITD: Mr. Deepak Anand, Mr. Aayushmaan Vatsyana Advocate
For the RBI: Ms. Anita Mahajan, Assistant Manager
Mr. Koshal Kr. Malik, Assistant Manager

ORDER

Order Reserved.



**(S. K. MOHAPATRA)
MEMBER (TECHNICAL)**



**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**